

SPECIAL BENCH - 2  
COURT - II

**P-107**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1082(KB)2020  
IA(I.B.C)/1591(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH SEPTEMBER, 2023, 03:00 P.M**

IN THE MATTER OF	UIL COMMODITIES DMCC VS MAXGROW OVERSEAS LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. S. Makkar, Adv.

... For RP

**ORDER**

1. Ld. Counsel for the RP present.
2. **IA(I.B.C)/1591(KB)2022:**
  - a. Ld. Counsel for the RP submits that the clarifications that have been sought for, have been provided.
  - b. Heard. **Reserved for Orders.**

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**